

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:1734  
ANSWERED ON:04.12.2012  
OPERATIONAL STATUS OF DD  
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**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- a) whether the operational costs of the Doordarshan (DD) is constantly increasing while its revenue has not recorded any significant growth;
- (b) if so, the details thereof during each of the last three years and the current year and the reasons therefor; and
- (c) the steps taken/proposed to be taken by the Government to bail out Doordarshan from its financial crisis?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION AND BROADCASTING. (SHRI. MANISH TEWARI)

(a) & (b) Yes, Sir. Prasar Bharati informed that there is an increase in the Non-Plan expenditure of Doordarshan in the year 2011-2012 as compared to the expenditure incurred in the years 2010-11 and 2009-10. The details of expenditure incurred and revenue generated during the last three years and the current year are given hereunder:-

(Rs. in crore)

Category 2009-10 2010-11 2011-12 2012-13 (upto Oct.2012)

Non-Plan	1276.32	1339.96	1639.09	906.27
Revenue				
Plan	79.39	61.27	133.87	43.22
Capital Plan	65.29	68.10	137.90	41.01
Total	1421.00	1469.33	1910.86	990.50

Revenue generation is as under:-

Financial Year Gross Revenue (Rs. in crore)

2009-10	828.48
2010-11	944.44
2011-12	990.76
2012-13	
(upto 31/10/2012)	577.37

The increase in the total expenditure during FY 2011-12 was due to normal increase in pay and allowances of the employees of Doordarshan impacted by 6th Central Pay Commission (CPC). In addition, an amount of Rs.160.00 crore was paid during FY 2011-12 as accumulated arrears of Service Tax for the past 5 years pertaining to the period from 2003-2007.

(c) Under Financial restructuring of Prasar Bharati, the government recently approved various measures to Prasar Bharati of which Doordarshan is a constituent Unit, the salient features of which are as follows:

- # To meet 100% expenses towards Salary and Salary related establishment expenses during the next five years from 2012-13 to 2016-17 while all other items of operating expenses are to be borne by Prasar Bharati from out of its internal resources.
- # Convert the Capital Loans provided to Prasar Bharati into Grants-in-aid only.
- # Plan Capital support in future to be provided by the Government in for the form of Grants-in-Aid.
- # Waive accumulated interests on the loan-in perpetuity amounting to Rs. 2980.66 crore.

# Waive accumulated interests on Capital loans and penal interest thereon amounting to Rs. 1102.22 crore.

# Waive the accumulated arrears of space segment and spectrum charges of Prasar Bharati upto 31.3.2011 (of Rs. 1349.54 crore).

The above decision of the government would enable Prasar Bharati including DD to become financially viable and sustainable organization.